

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 131/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Prem Kumar Agarwal & Ors.-Versus-U.K. Developers pvt.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Surabhi Banerjee, Advocate
  2. Kuldeep Mallick, Advocate
- for petitioners
- Surabhi Banerjee  
Adv.  
7/12/17

JISHNU CHAUDHURY, Adv.  
SHAUNAK MITRA, Adv.  
NEHA SOMANI, PCS

for R1 to R6

Soumitra  
7/12/2017

ORDER

Ld. Counsel for the petitioners and the respondents made a joint request that 2 weeks further time may be granted for filing written submissions. Prayer is allowed. Both the parties are directed to file their written submissions within 2 weeks with a copy in advance to the opposite parties.

List on 29/01/2018 for arguments.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)